

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 48/97

Wednesday the 29th day of July 1998.

CORAM

HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

T. Devidas
Retd. Coir Board Secretary
Mangalam Karothi
Elamkulam Road
Kochi - 682 017.

...Applicant

(By advocate Mr K.M.R. Menon)

Versus

1. Union of India represented by
the Secretary to the Govt. of India
Ministry of Industry
Dept. of Small Industries
Udyog Bhavan, New Delhi.
2. The Secretary to the Govt. of India
Ministry of Pension & Pensioners Welfare
Dept. of Pension, Lok Nayak Bhavan
Khan Market, New Delhi-110 003.
3. Chairman, Coir Board
M.G. Road, Ernakulam. ...Respondents.

(By advocate Mr Mathews J Nedumpara)

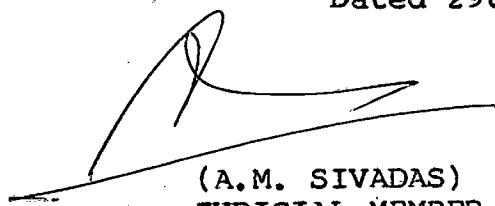
Application having been heard on 29th July 1998,
the Tribunal on the same day delivered the following:

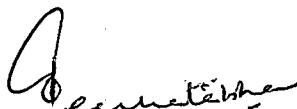
O R D E R

HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that he
wishes to withdraw the application without prejudice.
He is permitted to do so. Application is dismissed as
withdrawn. No costs.

Dated 29th July 1998.


(A.M. SIVADAS)
JUDICIAL MEMBER


(P.V. VENKATAKRISHNAN)
ADMINISTRATIVE MEMBER

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